

Trafficking of women and children

1688. SHRI TARUN VIJAY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state the details of the initiatives taken by the Ministry to combat trafficking of women and children, district-wise details of the cases registered of trafficking of women and children and present status report from 2007 to 2011?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): The Government is taking measures to combat trafficking for commercial sexual exploitation in the country. The Immoral Traffic (Prevention) Act, 1956 supplemented by the Indian Penal Code prohibits trafficking in human beings, including children and lays down penalties for trafficking. A Comprehensive Advisory on Preventing and Combating Human Trafficking in India has been issued on 09.09.2009 by the Government of India to all States/Union Territories. Further, the Ministry has been implementing the "Ujjawala" Scheme, under which financial assistance is being provided for prevention of trafficking and for rescue, rehabilitation and re-integration of victims of trafficking for commercial sexual exploitation. Trainings are organized for civil society organizations as well for sensitization of law enforcement agencies.

The National Crime Records Bureau (NCRB) does not maintain district-wise data on trafficking of women and children. However, the latest available State-wise data on the number of cases registered under the Immoral Traffic (Prevention) Act, 1956, from 2007-2010, is given in the Statement.

Statement

*State-wise data on the number of cases registered under the
Immoral Traffic (Prevention) Act, 1956 from 2007-2010*

Sl. No.	State	2007	2008	2009	2010 *
1	2	3	4	5	6
1.	Andhra Pradesh	612	357	279	438 (Dec.)
2.	Arunachal Pradesh	0	0	0	0 (Jun.)
3.	Assam	21	27	37	8 (Oct.)
4.	Bihar	27	39	40	5 (Oct.)

1	2	3	4	5	6
5.	Chhattisgarh	14	4	9	4 (Nov.)
6.	Goa	10	14	23	13 (Nov.)
7.	Gujarat	44	52	41	28 (Dec.)
8.	Haryana	88	77	90	27 (Oct.)
9.	Himachal Pradesh	0	1	5	1 (Dec.)
10.	Jammu & Kashmir	1	4	6	1 (Nov.)
11.	Jharkhand	14	8	1	3 (May)
12.	Karnataka	612	515	329	250 (Nov.)
13.	Kerala	201	187	314	281 (Nov.)
14.	Madhya Pradesh	19	10	19	9 (Nov.)
15.	Maharashtra	322	327	271	213 (Dec.)
16.	Manipur	0	0	0	2 (Dec.)
17.	Meghalaya	1	3	1	3 (Oct.)
18.	Mizoram	0	1	1	1 (Dec.)
19.	Nagaland	4	1	3	0 (Nov.)
20.	Orissa	40	29	14	0 (Jun.)
21.	Punjab	45	43	59	76 (Nov.)
22.	Rajasthan	91	72	62	63 (Nov.)
23.	Sikkim	2	0	1	1 (Nov.)
24.	Tamil Nadu	1199	687	716	235 (Dec.)
25.	Tripura	0	0	0	0 (Nov.)
26.	Uttar Pradesh	49	57	39	6 (Dec.)
27.	Uttarakhand	9	3	6	1 (Nov.)
28.	West Bengal	62	62	63	43 (Oct.)
TOTAL STATE		3487	2580	2429	1712

1	2	3	4	5	6
29.	A & N Islands	1	0	1	3 (Dec.)
30.	Chandigarh	5	7	4	3 (Jul.)
31.	D & N Haveli	2	3	0	1 (Dec.)
32.	Daman & Diu	5	6	4	3 (Oct.)
33.	Delhi UT	63	60	27	25 (Nov.)
34.	Lakshadweep	0	0	0	0 (Dec.)
35.	Puducherry	5	3	9	9 (Dec.)
TOTAL UT		81	79	45	44
TOTAL ALL INDIA		3568	2659	2474	1756

*Data is provisional

Source: National Crime Records Bureau (NCRB)

Nutritional rehabilitation centres

1689. SHRI MOINUL HASSAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the State-wise details of Nutritional Rehabilitation Centres;
- (b) whether the National Nutrition Council provides food only to infants and not the rest of the family;
- (c) if so, whether Government intends to increase its scope; and
- (d) if not, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (d) The Government of India through the National Rural Health Mission (NRHM), Ministry of Health and Family Welfare is facilitating the states in setting up Nutrition Rehabilitation Centres (NRCs) to address severe undernutrition and underlying complications. The number of NRCs, State-wise is given in the Statement (*See below*).

There is no National Nutrition Council to provide food to infants. However, there is a the Prime Minister's National Council for India's Nutrition Challenges under the Chairmanship of Prime Minister,